

Minutes of the Meeting of the Commission Meeting dated 30-11-2010

Present:

- 1. Sri A N Tiwari, Chief Information Commissioner**
- 2. Annapurna Dixit, Information Commissioner**
- 3. M.L Sharma, information Commissioner**
- 4. Shailesh Gandhi, Information Commissioner**
- 5. Sushma Singh, Information Commissioner**
- 6. Deepak Sandhu, Information Commissioner**
- 7. Secretary and other officers assisted the Commission.**

1. The Commission expressed satisfaction about the functioning of RMS (Request Monitoring Software). The Commission desired that similar facility should be extended to the retiring Commissioners as well so that they too can monitor the status of their Claims.

The Commission desired to know whether free Telephone call facilities to retired Commissioners within the limit prescribed can be extend to cover Mobile phones also in addition to fixed line phones.

(Action JS A&P, Paul, NIC)

2. The Commission was apprised of RTI-MIS software and portal by Shri Paul, NIC. The Portal has the capacity to create comprehensive data base for all central Public Authorities with facility of inputs from PIOs and First Appellate Authorities separately. The Commission was of the view that Transparency officers should be informed about these facilities so that more and more public Authorities link up to this portal and use it effectively for creation of a comprehensive database regarding RTI applications/First Appeal filed and disposed; besides providing request to ascertain status of disposal of their RTI request/first appeal.
3. The Charter of Duties for Transparency officer, developed in the light of Commission's directions in its general order regarding implementation Section 4 of the RTI Act, was circulated and discussed.

4. The Media Plan which is part of 11th Plan of the CIC was discussed; it was decided that Commission will collect printed Publicity material from State Commissions and also develop FAQs as well on general issues of importance under the RTI Act for comprehensive field Publicity campaign in coordination with Directorate of Field Publicity, M/o Information & Broadcasting, GOI. In this connection the Commission also decided to explore the possibility of obtaining Non-Commercial screening Rights in Hindi and Marathi of a film on RTI-“Ek Pyali Chai” made in Marathi. The film will be got dubbed in Hindi through NFDC for circulation.

JS (A& P)